

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 896 OF 2024

IN THE MATTER OF:

Sameer Sharma

....PETITIONER

VERSUS

Shakuntalam Landcraft Pvt. Ltd. & Ors.

....RESPONDENT

MEMO OF PARTIES (As per order dated 14.10.2024)

1. Sameer Sharma

B-1102, Ithum Tower
Sector 62, Noida- 201309 Uttar Pradesh

....PETITIONER

VERSUS

1. Shakuntalam Landcraft Pvt. Ltd.

Through its Director
225, Okhla Industrial Estate Phase-III,
New Delhi, Delhi-110020
Email Id: ssguptaandco@yahoo.co.in

RESPONDENT No.1

2. Union of India

Through Ministry of Environment
Forest & Climate Change, Indira Paryavaran Bhawan,
Jor bagh Road, New Delhi-110003
Email: secy-moef@nic.in

RESPONDENT No.2

3. State of Uttar Pradesh

Through Principal Secretary
Department of Environment, U.P.
601, Bapu Bhawan Secretariat, Vidhan Sabha Marg,
Lucknow-226001, U.P.

RESPONDENT No.3

4. Office of Principal Chief Conservator of Forests

17, Rana Pratap Marg, Lucknow-226001
Email: pccf-up@nic.in

RESPONDENT No.4

5. Divisional Forest Officer

Gautam Buddh Nagar, U.P. Forest Division,
E1, Sector 1, Noida,UP-201301
Email: dfonoida@gmail.com

RESPONDENT No.5